

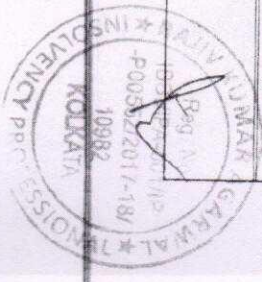
Name of the corporate debtor: **ISPAT PROFILES INDIA LIMITED**
 Date of commencement of CIRP: **28th November 2019**
 List of Creditors as on: **31st May 2021**

Annexure 1

List of Secured Financial Creditors belonging to any class of creditors

Sl. No.	Name of Creditor	Identification No.	Date of Receipt	Details of Claim Received			Details of Claim admitted			Whether related party	% of Voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
				Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee								
1	Stressed Assets Stabilization Fund (SASF)			10,94,94,00,631	10,94,94,00,631	Debiture loan	10,94,94,00,631	10,94,94,00,631	No		0	0	0	0	0	Details of Security Interest in Annexure "B"
				8,68,93,88,630	8,68,93,88,630	Debiture loan	8,68,93,88,630	8,68,93,88,630	No	0	0	0	0	0		
				16,53,35,37,065	16,53,35,37,065	Debiture loan	16,53,35,37,065	16,53,35,37,065	No	0	0	0	0	0		
2	State Bank of India			1,28,00,56,450	1,28,00,56,450	Debiture loan	1,28,00,56,450	1,28,00,56,450	No		0	0	0	0	0	Detail of security interest in Annexure "D"
				5,73,654	5,73,654	Cash Credit	5,73,654	5,73,654	No	0	0	0	0	0		
				2,46,15,73,361	2,46,15,73,361	Cash Credit	2,46,15,73,361	2,46,15,73,361	No	0	0	1,93,15,031	0	0		
3	Asset Reconstruction Company (India) Limited - Trustees of State Bank of India & Bank of India			64,13,48,762	64,13,48,762	Cash Credit	64,13,48,762	64,13,48,762	No		0	0	0	0	0	Details of Security Interest in Annexure "D"
				14,83,73,746	14,83,73,746	Term Loan	14,83,73,746	14,83,73,746	No	0	0	0	0	0		
				7,31,72,803	7,31,72,803	Working Capital Term Loan I	7,31,72,803	7,31,72,803	No	0	0	0	0	0		
4	Indian Bank			1,99,60,23,792	1,99,60,23,792	Working Capital Term Loan III	1,99,60,23,792	1,99,60,23,792	No		0	0	0	0	0	Details of Security Interest in Annexure "E"
				2,70,22,88,615	2,70,22,88,615	Working Capital Term Loan	2,70,22,88,615	2,70,22,88,615	No	0	0	0	0	0		
				13,55,29,825	13,55,29,825	Working Capital Term Loan	13,55,29,825	13,55,29,825	No	0	0	0	0	0		
TOTAL				49,02,17,06,940	49,00,23,91,909		49,00,23,91,909	49,00,23,91,909		100%	0	0	1,93,15,031	0		

Note: The date of receipt of claim is not readily available with us as the same is lying in our office to which we don't have access at the moment due to imposition of lockdown. The same will be provided in due course.



Name of the corporate debtor:

ISPAT PROFILES INDIA LIMITED

Date of commencement of CIRP:

28th November 2019

List of Creditors as on:

31st May 2021

Annexure : "A"

Mail is received from Dena Bank (Financial creditor) in respect of their claim amounting to Rs.2,34,39,849, they are advised to file their claim in form "C" at earliest with supporting documents in order to verify their claims.

Annexure : "B"

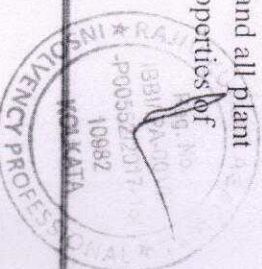
Security Interest of Stressed Assets stabilization Fund (SASF) :

Moveable Assets

The Whole of the movable properties of the Corporate Debtor including its movable plant and machinery, machinery spares, tools and accessories and other movable both present and future (save and except Book debts). Whether installed or not and whether now lying loose or in class or which are now lying or stored in or about or shall hereafter from time to time during the continuance of the security be brought into or upon or be stored or be in or about all the borrowers factories, premises and godowns or wherever else the same may be or be held by any party to the order or disposition of the Borrower or in the course of the transit or in high seas or an order or delivery, howsoever and wheresoever in the possession of the corporate debtor and either by way of substitution nor addition at village Sanaswadi, Taluka: Shirur, Sub registered Dist, Shirur, Pune in the state of Maharashtra.

Immovable Assets

Land admeasuring in aggregate 44 hectares and 67 acres (ie, 110 Acres and 17 guntas) comprised in Gat No.991,992/993,994/2A,995,996,997,998,1001,1002,1003, and 1004 (excluding to the extent of land admeasuring 1.211 acres approx. in Gat No 997and 998 , released and actually sold to Elephanta Glass Limited and Land admeasuring 20acres,4 guntas approx. in Gat Nos. 1002 and 1003 released and mortgaged to Housing Development Finance Corporation) situated at village Sanaswadi, Taluka: Shirur, Sub registered Dist Shirur, Pune in the state of Maharashtra together with all the buildings and structures constructed / to be constructed thereon and all plant machineries attached to the earth or permanently fastened to anything attached to the earth along with the whole o the movable properties of the company.



Annexure : "C"

Security Interest of State bank of India :

Primary Security :

Hypothecation of Inventory and receivables on first pari passu basis with consortium members in case of Working capital Facility.
First Pari passu Charge on Fixed Assets ie, Hypothecation over Plant & Machinery and Mortgage over Land & Building in case of Term Loan.
Land & Building 451900 sq mt in Gat No 991,992,993,994,995,996,997,998,1001,1002,1003 & 1004 in village Sanaswadi off Pune, Shirur Talika Pune valend Rs. 117.52(R.V. 99.90 Cr) and Plant & Machinery Rs. 35.50 Crores (R. V. 30.18)

Collateral Security :

2nd Charge on the Fixed Assets of the company in case of Working Capital Loan and 2nd Charge on the Current Assets of the company in case of Term Loan.

Guarantees :

Net Worth of 0.20 Crores as on 31.03.2015 in case of M.L.Mittal.
Net Worth of 0.19 Crores as on 31.03.2015 in case of V.K.Mittal
Net Worth of 0.16 Crores as on 31.03.2015 in case of P.K.Mittal



Annexure : "E"

Security Interest of Indian Bank :

Primary Security :

OCC/EPC/FBN/CSBP/DABP/LC/GTEE : Paripassu 1st Charge on Stock & Book Debts.

MTL I & II / WCTL I & WCTL II : Paripassu 1st Charge on Mortgage on Fixed Assets WDV Rs. 384.63 Crores as on 31.03.1997

FBP/FBN/CSBP/DABP : Bill endorsed in favour of the bank along with documents to the title of the goods (including bill of lading) before purchase /discount/negotiation and accepted hundies thereafter.

in case of CSBP limits the POA should be registered in favour of the bank.

Collateral Security :

OCC/EPC/FBP/FBN/DABP/LC/GTEE : Paripassu 2nd Charge on Fixed Assets with balance over First Charge of Rs.2025.00 Lacs as on 31.03.1996

WCTL II : Paripassu 2nd Charge on Hypothecation charge over the Stock and Book Debts.

MTL I & II /WCTL I &

Guarantees executed by :

Mr. Mohanlal Mittal

Mr. Promod Kumar Mittal

Mr. Vinod kumar Mittal



Annexure : "D"

Security Interest of Assets Reconstruction (India) Limited : As Trustee of State Bank of India & Bank of India

Hypothecation:

All tangible movable machinery and plant (both present and future) whether installed or not and whether lying loose or in cases at site or in transit or which may at any time during the continuance this activity be installed or lying loose or in cases of or being in or upon or about Borrower's premises godown at Sanaswadi, Shirur Taluk, Dist Pune, Maharashtra , which includes:

- a (i) Plant & Machinery in Steel Melting shop ,
- (ii) Plant & Machinery in Rolling Mill,
- (iii) Electrical Instalations including Transformers,
- (iv) Material Handling Equipment, cranes forklift, trucks etc,
- (v) other Vehicles, transport as well as passenger
b. Imported
scrap, Indigenous Scrap, Imported Ferro Alloys, Stores & Spares and Finished Goods like Blooms, RCS & Rounds, structural and other Rolled products.

Immovable Property

All those pieces and parcels of land admeasuring in aggregate 44 Hectares and 67 Res, that is to say, 110 acres and 17 gunthas, bearing Gat Nos. 991, 992/993, 994/2A, 995, 996, 997, 998, 1001, 1002, 1003 and 1004 situated at Village Sanawadi, Taluka-Shirur, Sub-Registrar dist Shirur, Dist Pune in the Maharashtra State.

Guarantees executed by :

Mr. Mohanlal Mittal
Mr. Promod Kumar Mittal
Mr. Vinod kumar Mittal

